

Title: The Minister of Law and Justice made a statement regarding National Tax Tribunal (Amendment) Ordinance, 2007 (No. 3 of 2007).

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the National Tax Tribunal (Amendment) Ordinance, 2007 (No. 3 of 2007).

(Placed in Library. See No. LT 5811/07)

* Published in the Gazettee of India, Extraordinary, Part-II, Section-2, dated 01.03.2007

MR. SPEAKER: Matters under Rule 377, listed in today's List of Business, may be treated as laid.